

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

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OA. 350/40/2021
MA. 350/21/2021

Date of order: 12.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

Shri Chandan Kumar & 32 Ors.
Vs.

1. Union of India,
Service through the General Manager,
South Eastern Railway,
11, Garden Reach Road,
Kolkata - 700 043.
2. The Principal Chief Personnel Officer,
South Eastern Railway,
11, Garden Reach Road,
Kolkata - 700 043.
3. The Divisional Railway Manager,
South Eastern Railway,
Adra Division,
District - Purulia, Pin - 423 121.
4. The Senior Divisional Personnel Officer,
South Eastern Railway,
Adra Division,
District - Purulia, Pin - 423 121.
5. The Senior Section Engineer (C&W),
Sick Line, Bokaro Steel City (BKSC),
ROH Depot, Bokaro Steel City,
South Eastern Railway,
Pin - 827 001, Jharkhand.
6. The Railway Recruitment Board,
Service through the Chairman, Ranchi,
Government of India,
Ministry of Railways,
Railway Office Complex,
Ranchi - 834 027, Jharkhand.

.....Respondents.



For the Applicant : Mr. P.C. Das, Counsel
Ms. T. Maity, Counsel

For the Respondents : Ms. S. Chowdhury, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both.

2. MA. 21/2021 filed by the applicants for joint prosecution is allowed on payment of individual court fees.
3. This OA has been filed to seek the following reliefs:

"8(a) Leave may be granted to the applicants to file this application jointly under Rule 4(5)(a) of the Central Administrative Tribunal (Procedure) Rules, 1987 as the applicants have a common grievances;

(b) To pass an appropriate order directing upon the respondents to modify and/or rectify the posting orders in respect of all the applicants dated 18.02.2020, 21.02.2020 and 26.02.2020 to the post of Trainee Technician-III (Welder) which should be Trainee Technician-III (Fitter) and after modification such posting/appointment orders of the applicants should be given posting in their respective place of posting to the post of Trainee Technician-III (Fitter) instead of Trainee Technician-III (Welder) and after rectification and modification such appointment orders of the applicants should be given immediately posting to the post of Trainee Technician-III (Fitter) and they should be allowed to continue in such posts in terms of the notification issued by the Railway Recruitment Board, Ranchi dated 20th September, 2018 for appointment to the post of Technician against 36,576 vacancies in the South Eastern Railway;

c) To declare that all the applicants who have participated in the selection process in terms of the notification issued by the Railway Recruitment Board, Ranchi dated 20th September, 2018 being Annexure A-1 of this original application as per the post applied by all the applicant as per their qualification of ITI in the Trade of Fitter, they are entitled for posting to the post of Technician-III (Fitter) as per their qualification of ITI in the Trade of Fitter and to affix their inter se seniority accordingly;"

4. Since the applicants have preferred a representation on 29.06.2020 seeking the same benefits as in the OA, which representation is yet to be disposed of, and since no fruitful purpose would be served by calling for a reply in this matter unless the representation is decided by the respondent authorities, we propose to dispose of the OA at the admission stage itself.



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5. Accordingly, we direct the concerned respondent no. 2 or any other competent authority to consider the grievance of the applicants, as highlighted in his representation dated 29.06.2020 in the light of OA. 1132/2020 (**Shri Bipin Bihari Singh & 21 Ors. vs. Union of India & Ors. (S.E. Rly.)**) and decide the same in accordance with law issuing an appropriate reasoned and speaking order, within a period of 2 months from the date of receipt of copy of this order.

6. It is made clear that we have not entered into the merits of this matter and therefore, all points are kept open for consideration.

7. The present OA accordingly stands disposed of. No costs.



(Signature of Tarun Shridhar)
(Tarun Shridhar)
Member (A)

(Signature of Bidisha Banerjee)
(Bidisha Banerjee)
Member (J)

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